

DIVISION BENCH
COURT - I

O-214

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/113(KB)2023
IA(COMPANIES.ACT)/39(KB)2024, IA(COMPANIES.ACT)/121(KB)2023,
IA(COMPANIES.ACT)/158(KB)2023, COMP.APPL/101(KB)2023,
CONT.A./15(KB)2023, CONT.A./8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	SUDIP KUMAR VS SAAKAAR CONSTRUCTIONS PRIVATE LIMITED.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances via video conference/physically

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **21.08.2024**

**Satyajit Roy
(Court Officer)**